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Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

PUBLIC NOTICE NO. 92 (RE-2010)/2009-2014

NEW DELHI, DATED 1st FEBRUARY, 2012

Subject: Fixation of Standard Input Output Norms (SION) of Food Products (Product Code: 'E') in the Handbook of Procedures V.2 (2009-14)

In exercise of the powers conferred under Para 2.4 of the Foreign Trade Policy, 2009-14, the Director General of Foreign Trade hereby makes the addition of two new entries at Serial Numbers E-129 and E-129 A in the Handbook of Procedures V.2 (2009-14) as detailed below:

S.No.	Export item	Qty		Import item	Qty
E-129	Instant Fruit Juice Powder/ Crystals (with Sugar)	1 kg.	*1	Relevant Sugar	550 gms
			**2	Relevant Food Additives	
				(i) Acidulant	80 gms
				(ii) Acidity Regulator	30 gms
				(iii) Emulsifiers / Stabilizing Agent	30 gms
				(iv) Anticaking Agent	30 gms
				(v) Preservative	03 gms
				(vi) Nutrients/Vitamins/ Minerals	0.4 gm
			3	Relevant concentrates/juice/pulp puree	250 gms
			4.	Relevant Natural & Nature identical Flavour / Artificial Flavour / Oleoresin / Essential Oil / Spices / Flavour Improver / Flavour Fixing Agent	10 gms
			5	Permitted Food Colours	05 gms

			6	Packing Material	As per packing policy
E-129A	Instant Fruit Juice Powder/ Crystals (Sugar free)	1 kg.	*1	(a) Saccharin Sodium OR	04 gms
				(b) Aspartame OR	10 gms
				(c) Acesulfame Potassium	11 gms
			2 to 6	Same as at Sr. No. 2 to 6 of above Norm at E-129 (please also see Note 2 below in respect of input item 2)	

*Note:-1 Import of artificial sweetening agents viz. Lactose/ Mannitol, as substitute inputs is not allowed against Item No. 1, as is also spelt out in Policy Circular No.13 dated 31.01.2011.

**Note 2. Cumulative quantity of relevant food additives should be limited to 100 gms/kg in addition to individual quantity limit.

3. Effect of the Public Notice:

This notifies the SION for export product Instant Fruit Juice Powder /Crystals (both with sugar and sugar free). These are two new entries.

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